

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-VI**

Item No. 607  
IB-142/ND/2024

**IN THE MATTER OF:**

**M/s. Liberium Global Resources Private Limited ...PETITIONER**

**Vs.**

**M/s. Amritsar MSW Limited ...RESPONDENT**

**Section**

**U/s 9 of IB Code, 2016**

**Order delivered on 07.05.2024**  
**HYBRID HEARING (PHYSICAL & VC)**

**Coram:**

**SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)**  
**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**For the Petitioner/Operational Creditor** :Adv. Utsav Mukherjee, Adv. Saksham Ahuja, Adv. Vikalp Wange, Adv.

**For the Respondent/Corporate Debtor** :Adv. Aslam Ahmed, Adv. Ankita Sharma, Adv. Harilal S.

**ORDER**

Due to paucity of time, matter is adjourned to **05.06.2024**.

**Sd/-**  
**(Rahul Bhatnagar)**  
**Member (T)**